

Sl. No.	Name of the Bank	As on 31.3.94	As on 31.3.95	As on 31.3.95
3.	State Bank of Indore	3.65	9.09	12.08
4.	State Bank of Mysore	2.39	2.92	25.63
5.	State Bank of Patiala	29.14	32.64	52.14
6.	State Bank of Saurashtra	5.58	14.00	(-) 230.31
7.	State Bank of Travancore	9.34	20.70	26.20

(c) There is no such proposal under consideration of the Government at present.

(d) Does not arise.

[Translation]

Export of Woollen Clothes

4565. SHRI RAMASHRAYA PRASAD SINGH.
SHRIMATI SHEELA GAUTAM.
SHRI RAMESHWAR PATIDAR:

Will the Minister of TEXTILES be pleased to state:

(a) whether Wool and Woollen Export Promotion Council, New Delhi have formulated any programme for earning more foreign exchange by the export of readymade Woollen garments during the year 1996-97; and

(b) if so, the salient features of the scheme?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA):
(a) and (b). No, Sir. The Wool and Woollens Export Promotion Council has not formulated any special programme for increasing the exports of readymade woollen garments during the year 1996-97. However, in order to step up the exports of woollen textiles and clothing, including readymade garments, the Council is planning to participate in fairs/exhibitions to be held in Switzerland, Hongkong, Canada and Brazil during the current year.

[English]

Capital Investment in Public Sector

4566. SHRI O.P. JINDAL: Will the Minister of INDUSTRY be pleased to state:

(a) whether the return of capital investment made by the Government in Public Sector Undertakings is extremely low;

(b) if so, the details thereof; and

(c) the steps being taken to increase returns on investment made in the public sector?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) and (b). The return of capital investment made by Government in public sector undertakings is low but it has increased during the last three years from 2% in 1991-92 to 2.33% in 1992-93 and further increased to 2.84% in 1993-94 and 4.47% in 1994-95.

(c) The steps being taken to improve the performance of PSUs and thereby increase returns on investment are enterprise specific. However, some of the steps taken by the Government include professionalisation of PSU Boards, reference of sick PSUs to BIFR for revival/rehabilitation, rationalisation of labour force, signing of MOU, technology upgradation, restructuring with the objective by improving their efficiency, productivity and profitability.

Amendment in Indian Coffee Act, 1942

4567. SHRI PRADIP BHATTACHARYA: Will the Minister of COMMERCE be pleased to state:

(a) whether the Government have received any representations from various coffee growers associations for amendment or even scrapping of the Coffee Act, 1942;

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): (a) and (b). Yes, Sir. The United Planters Association of South India (UPASI), Coonoor, have submitted a set of proposals for amendments of various provisions of the Coffee Act, deletion of some provisions of the Coffee Act and addition of new provisions to Coffee Act. The main thrust of the amendments proposed by UPASI are:

- (i) The Coffee Board should be more development and promotion oriented than control oriented;
- (ii) The Coffee Board should have a small and compact Board of 17 Members;
- (iii) Removal of quota system and to make the pooling of Coffee with the Board optional;
- (iv) Retention of provisions of pooling for sake of small growers;
- (v) Purchase of the coffee by the Board and thereby indulging in trading activities;
- (vi) Removal of controls like licencing of the curing works and issue of permit to exporters;